


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GOVIND ELECTRICA PVT LTD OPERATING IN TRADING OF
ELECTRICAL GOODS AT FARIDABD, HARYANA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Govind Electrica Private Limited CIN: U51909HR2016PTC063904
2.	Address of the registered office	SSI Plot No.10, Market No. 5, NIT Faridabad, Faridabad, Haryana - 121001
3.	URL of website	Not applicable
4.	Details of place where majority of fixed assets are located	Warehouse at SSI, Plot no. 10, Market no. 5, NIT, Faridabad
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Sales as on 31.03.2022 is Rs.71,43,260
7.	Number of employees/ workmen	Not in Operation
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	cirp.govindelectrica@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The net worth of the prospective Resolution Applicant (Individual or Company) should be not less than 10 Lakh.
10.	Last date for receipt of expression of interest	July 5, 2023
11.	Date of issue of provisional list of prospective resolution applicants	July 15, 2023
12.	Last date for submission of objections to provisional list	July 20, 2023
13.	Process email id to submit EOI	cirp.govindelectrica@gmail.com



Pramod Kumar Misra
Resolution Professional

Regn. No. IBBI/IPA-001/IP-P02669/2022-2023/14099

**Regd. Address: 5203, DLF City Phase – 4,
Gurgaon, Haryana – 122002**

For Govind Electrica Private Limited

Date: 19-06-2023

Place: Gurgaon, Haryana